

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: ~~_____~~

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 211/9/HDB/2017
NAME OF THE COMPANY	Aster Private Limited
NAME OF THE PETITIONER(S)	IAC Electricals Pvt Ltd
NAME OF THE RESPONDENT(S)	Aster Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Ashwin . Reddy	Advocate	9550830336	M.A.R.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	Adv for Resp	9449201616	UV

Heard Mr.M.Ashwin Reddy, learned counsel for the Petitioner and Mr.P.Vikram, learned counsel for the Respondent.

Post the case on 29.11.2017.


Member (Judicial)